

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1497**

**TO BE ANSWERED ON THE 12<sup>TH</sup> FEBRUARY, 2019/, MAGHA 23, 1940 (SAKA)  
EMOLUMENTS FOR PHYSIOTHERAPISTS**

**1497. DR. K. KAMARAJ:**

**Will the Minister of HOME AFFAIRS be pleased to refer to Unstarred Question No.1270 replied on 18<sup>th</sup> December, 2018 and state:**

- (a) whether as per the 7th Central Pay Commission (CPC) report, physiotherapists are given pay level 6 and level 10;**
- (b) if so, the reasons for downgrading to pay level 5;**
- (c) the number of physiotherapists employed in each organisation under the Ministry and the details of allowance extended to them;**
- (d) whether any cadre restructuring has been done and if so, the time by which it was done;**
- (e) whether DoPT guidelines have been followed for the same;**
- (f) if not, the reasons therefor;**
- (g) whether the stakeholders including physiotherapists were consulted; and**
- (h) if so, whether their views were considered and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a)& (b) :Recommendations of the 7<sup>th</sup> Pay Commission with respect to physiotherapists are as under:**

- (i) ASI(Physiotherapist) : Level 5 of the Pay Matrix (Rs.29,200 – 92,300).**
- (ii) SI(Physiotherapist) : Level 6 of the Pay Matrix (Rs.35,400 – 1,12,400).**

**Pay scales as recommended by the 7<sup>th</sup> Pay Commission have been made applicable to the physiotherapists in the CAPFs**

**(c) 32 Physiotherapists are employed in CAPFs i.e. BSF-10, CRPF-17, ITBP-2 and SSB-3.**

**Admissible Allowances, inter-alia, included Dearness Allowance, Transport Allowance, Dress Allowance, Ration Money Allowance, House Rent Allowance and Patient Care Allowance.**

**(d) to (h) :At present, no proposal is under consideration in the Ministry for cadre restructuring of para-medical staff. In case of BSF, the same was done in 2010.**

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